



\$~13,72 to 73, 78 to 82,86,88,89,92,93,95,99 and 100

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

13

+ **W.P.(C) 11919/2024 and CM APPL. 49578/2024**

RAJNI KUMARI & ORS.

.....Petitioners

versus

NATIONAL EDUCATION SOCIETY
FOR TRIBAL STUDENTS & ANR.

.....Respondents

72

+ **W.P.(C) 5544/2024 and CM APPL. 22874/2024**

RAHUL DUBEY & ORS.

.....Petitioners

versus

UNION OF INDIA & ANR.

.....Respondents

73

+ **W.P.(C) 3422/2024 & CM APPL. 13997/2024**

ANJANA RANI

.....Petitioner

versus

UNION OF INDIA & ORS.

.....Respondents

78

+ **W.P.(C) 9002/2024 and CM APPL. 36906/2024**

SATENDER KUMAR SAHU

.....Petitioner

versus

NATIONAL EDUCATION SOCIETY
FOR TRIBAL STUDENTS & ANR.

.....Respondents

79

+ **W.P.(C) 10751/2024 and CM APPL. 44276/2024**

BABITA

.....Petitioner

versus

NATIONAL EDUCATION SOCIETY
FOR TRIBAL STUDENTS & ORS.

.....Respondents

80

+ **W.P.(C) 10832/2024 and CM APPL. 44608/2024**

DEEPAK KUMAWAT

.....Petitioner

versus

NATIONAL EDUCATION SOCIETY
FOR TRIBAL STUDENTS & ORS.

.....Respondents

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- + **W.P.(C) 11280/2024 and CM APPL. 46714/2024**
RAJKUMAR MEENAPetitioner
versus
NATIONAL EDUCATION SOCIETY
FOR TRIBAL STUDENTS & ORS.Respondents
- 82
+ **W.P.(C) 9059/2024 and CM APPL. 37028/2024**
YASHWANT YADAVPetitioner
versus
NATIONAL EDUCATION SOCIETY
FOR TRIBAL STUDENTS & ANR.Respondents
- 86
+ **W.P.(C) 9208/2024 and CM APPL. 37692/2024 and 37693/2024**
SONIA DEVIPetitioner
versus
UNION OF INDIA & ANR.Respondents
- 88
+ **W.P.(C) 9531/2024 and CM APPL. 39075/2024**
SARTHAK MITTALPetitioner
versus
UNION OF INDIA & ORS.Respondents
- 89
+ **W.P.(C) 9800/2024 and CM APPL. 40174/2024**
APARNA MISHRA & ORS.Petitioners
versus
NATIONAL EDUCATION SOCIETY
FOR TRIBAL STUDENTS
THROUGH COMMISSIONER & ANR.Respondents
- 92
+ **W.P.(C) 10731/2024 and CM APPL. 44163/2024**
RAJESH KUMAR & ANR.Petitioners
versus
NATIONAL EDUCATION SOCIETY
FOR TRIBAL STUDENTS & ANR.Respondents
- 93
+ **W.P.(C) 9903/2024 and CM APPL. 40651/2024**
ASHISH DIXITPetitioner



- versus
NATIONAL EDUCATION SOCIETY
FOR TRIBAL STUDENTS & ANR.Respondents
- 95
+ **W.P.(C) 10126/2024 and CM APPLs. 41442/2024 and 41443/2024**
SHIVA SHARMA AND ORSPetitioners
- versus
UNION OF INDIA AND ANRRespondents
- 99
+ **W.P.(C) 11129/2024 and CM APPL. 46012/2024**
KHUSHBOO PATEL & ORS.Petitioners
- versus
NATIONAL EDUCATION SOCIETY
FOR TRIBAL STUDENTS & ANR.Respondents
- 100
+ **W.P.(C) 12528/2024 and CM APPL. 52054/2024**
DUSHYANT KUMAR SONWANIPetitioner
- versus
UNION OF INDIA & ANR.Respondents

MEMO OF APPEARANCE:

For Petitioners

Dr. Ranjeet Bharti, Advocate in Item No.73

Mr. Anuj Aggarwal, Ms. Divya Aggarwal, Mr. Pradeep Kumar, Ms. Kritika Matta and Mr. Avinash Kumar, Advocates for Petitioners in Items No.78 to 82.

Mr. Sarvesh Kumar Yadav, Advocate for Petitioner.

Mr. Abhik Kumar and Mr. Deepak Girdhar, Advocates for Petitioner in Item No.95.

Mr. Kushagra Bansal, Advocate for Petitioners in Item Nos. 100.

Mr. S.K. Rungta, Senior Advocate with Mr. Prashant Singh, Advocates.

For Respondents

Mr. Kamal Kant Jha, SPC with Mr. Avinash Singh and Mr. Rohan Gupta, Advocates in Item 13.

Mr. Amit Gupta, Mr. Kshitij Vaibhav and Ms. Muskan Nagpal, Advocates for Respondent No.4/IGNOU.



Mr. Virender Pratap Singh Charak, Ms. Shubhra Parashar and Mr. Pushpender Pratap Singh, Advocates for Respondent/UOI in Items No.72, 73 and 99.

Mr. Chetanya Puri, SPC with Mr. Kautilya Birat and Ms. Nisha Puri, Advocates for UOI in Item No.78.

Ms. Radhika Bishwajit Dubey, CGSC with Mr. Tarveen Singh Nanda, Govt. Pleader for Respondent No.2 in Item No.81.

Mr. Nune Balraj, SPC alongwith Mr. Harshit Goel, Advocate for UOI in Item No.82.

Mr. Vikrant N. Goyal and Mr. Akash Jindal, Advocates for Respondent.

Mr. Mukul Singh, CGSC with Ms. Ira Singh, Advocate for Respondent.

Ms. Nidhi Raman, CGSC with Mr. Zubin Singh, Advocate for Respondent.

Mr. Neeraj, SPC with Mr. Vedansh Anand, G.P. for Respondent in Item No.86.

Mr. Vivek Nagar, Government Pleader for Respondent/UOI.

Mr. Raj Kumar Yadav, Advocate for Respondent.

Mr. Jagdish Chandra, CGSC with Mr. Shubham Kumar Mishra, Advocate for Respondent in Item No.89.

Mr. Anshuman Singh, SPC with Mr. Vidur Dwivedi, Advocate for Respondent/UOI..

Mr. Abhishek Khanna, Advocate for Respondent No.2/UOI in Item No.92.

Mr. Hemant Kumar Yadav, SPC with Mr. Kapil Dev Yadav, GP for Respondent.

Ms. Theepa Murugesan, SPC with Ms. Sanya Bhatia and Mr. Kaushal Kishor, Advocates for UOI.

Mr. Farman Ali, SPC with Mr. Vidhu Dwivedi, Ms. Usha Jamnal and Ms. Harshita Chaturvedi, Advocates for Respondents.

Mr. Sandeep Kumar Mahapatra, Central Government Standing Counsel with Mr. Tribhuvan, Advocate for Respondent.

Mr. Jaswinder Phull, SPC with Mr. Aakash Meena, Advocate for Respondent No.2/UOI.

Ms. Aakanksha Kaul, SPC with Mr. Kautilya Birat, Government Pleader for Respondent/UOI.

Mr. Jivesh Tiwari, SPC with Ms. Samiksha, Government Pleader for



UOI.

Mr. Nishant Gautam, Central Government Standing Counsel with Mr. Amit Acharya, Government Pleader for Respondent.

Mr. Ruchir Mishra, Mr. Mukesh Kumar Tiwari and Ms. Reba Jena Mishra, Advocates for Respondent/UOI.

Ms. Iram Majid, Central Government Standing Counsel with Mohd. Suboor, Advocate.

Ms. Umang Chopra SPC and Mr. Karan Malhotra, Government Pleader for Respondent No.1.

Ms. Avshreya Pratap Singh Rudy, Senior Panel Counsel with Mr. Adil Hussain Taqvi, Government Pleader and Ms. Usha Jannal and Mr. Bishwajyoti Pal, Advocates for UOI in Item No.100.

Mr. Anshuman Sharma and Mr. Azar Ahmed, Advocates for Respondent/UGC.

Mr. Amartya Ashish Sharan and Ms. Saumya Dwivedi, Advocates for NESTS in all matters.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

11.12.2024

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List on 30.01.2025.

JYOTI SINGH, J

DECEMBER 11, 2024

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